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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 555/9/HDB/2019
NAME OF THE COMPANY	Lotus Polu Pacs (India) Pvt Ltd
NAME OF THE PETITIONER(S)	Allied Marketin Co.
NAME OF THE RESPONDENT(S)	Lotus Polu Pacs (India) Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
BOMMINENI VIVARANANDA	ADVOCATE	viveendaz@gmail.com +91-9505504131	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. B. N. RAJ	Advocate	9676921222	

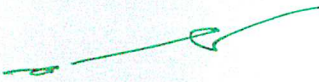
ORDER

Counsel for Operational Creditor is present. Shri ABN Raj, Advocate filed vakalat for Corporate Debtor.

For reply/counter, list the matter on 21.01.2020.


Member (T)

Binnu


Member (J)